

March, 2019

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.

Monthly Statement Regarding Pendency & Disposal Report for the month of March, 2019.

| Name of the Court | Civil | | Criminal | | Petty Case | | Total | |
|--|---------|----------|----------|----------|------------|----------|---------|----------|
| | Pending | Disposal | Pending | Disposal | Pending | Disposal | Pending | Disposal |
| District & sessions Judge Unakoti District, kailashahar. | 119 | 16 | 102 | 21 | 0 | 0 | 221 | 37 |
| Addl. District & sessions Judge kailashahar, Unakoti District. | 26 | 5 | 65 | 16 | 0 | 0 | 91 | 21 |
| Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District. | 81 | 21 | 4 | 1 | 0 | 0 | 85 | 22 |
| Chief Judicial Magistrate- Cum-Civil Judge(Sr. Division), Unakoti District, Kailashahar. | 55 | 5 | 273 | 239 | 149 | 21 | 477 | 265 |
| Civil Judge(Jr.Division)- Cum-Judicial Magistrate 1st Class, Kailashahar, Unakoti District. | 109 | 16 | 257 | 132 | 96 | 100 | 462 | 248 |
| Judicial Magistrate 1 st Class- Cum-Civil Judge(Jr. Division),Kailashahar, Unakoti District. (Court No.1) | 60 | 12 | 215 | 155 | 141 | 20 | 416 | 187 |
| Judicial Magistrate 1 st Class- Cum-Civil Judge(Jr. Division),Kailashahar, Unakoti District. (Court No.2) | | | | | | | 0 | 0 |

No.14(A)(71)-DJ/U/M-9/2018-19/ 2217 /

Dated, Kailashahar, the 4th April, 2019.

Forwarded to the :- System Officer of District & Sessions Judge Court, Unakoti District, Kailashahar
for necessary compliance.


District & Sessions Judge
Unakoti District, Kailashahar.